

(b) and (c) The Quantity of food assistance provided and utilised under this programme in each State, during 1996-97 is as under:

(Quantity in thousand tonnes)

Sl.No.	State	Food assistance Provided	Utilisation
1.	Assam	1.30	0.85
2.	Bihar	2.90	3.82*
3.	Gujarat	4.00	7.68*
4.	Karnataka	5.22	12.58*
5.	Kerala	15.99	13.25
6.	Madhya Pradesh	10.71	21.22*
7.	Orissa	7.38	3.50
8.	Rajasthan	31.25	32.03*
9.	Uttar Pradesh	7.38	8.61*
		86.13	103.54*

* includes commodity delivered during the previous year.

Corruption Cases

3198. DR. MURLI MANOHAR JOSHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of cases of corruption, dishonesty and assets disproportionate to the income of civil servants investigated by the Vigilance Department of the Ministry in 1995-96;

(b) the number of officers involved therein;

(c) the number of complaints received for corruption and dishonesty during said period and the action taken thereon;

(d) whether the Vigilance Department initiate action *suo moto* against the staff suspected to be dishonest and corrupt; and

(e) whether the Ministry have made any review of the functioning of powers of the vigilance section under their control and, if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (c) As per the Vigilance Complaints Register of the Ministry sixteen cases involving twenty Govt. servants were under investigation as on 1.4.95. In 1995-96 twenty-four additional complaints were received and investigations initiated. A total of nine cases were finalised during this period.

(d) Yes, Sir.

(e) The functioning of the Administrative Vigilance Unit in the Ministry is reviewed from time to time. The Administrative Vigilance Unit functions in accordance with the general instructions of the Department of Personnel and Training and the Central Vigilance Commission.

Milk Production in Orissa

3199. SHRI MURALIDHAR JENA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Orissa Government has sought any assistance from the Union Government for increasing the milk production in the State;

(b) if so, the details thereof; and

(c) the dairies getting Central assistance?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) to (c) Orissa received an assistance of Rs. 6.67 crores during the last 10 years under the Operation Flood Programme for increasing its milk production, processing and marketing for the milksheds of Sambalpur, Cuttack, Dhenkanal, Keonjhar and Puri. The State has also been assisted for increasing its milk production and marketing activities in the backward districts of Kalahandi, Koraput, Phulbani, Bolangirs, Sundergarh, Balasore and Mayurbhanj with an additional investment of Rs. 10.74 crores in the last three years under the Central Sector Scheme 'Integrated Dairy Development Project' in Non-OF Hill and backward areas." The State Government has not sought any other assistance from the Government of India for increasing its milk production.

Outlawed Organisations

3200. SHRI CHAMAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the organisations declared outlawed by the Centre as well as by the States;

(b) whether Jamate Islami, J&K People Conference and some other organisations which are openly secessionists and do not accept the Indian Constitution, still continue in the list of recognised parties by the Election Commission of India; and